

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)
NEW DELHI, the 30th April, 1977.

NOTIFICATION
(INCOME-TAX)

NO.1740 (F.NO.203/116/76-ITA.II): In continuation of this Department's notification No.790(F.NO.203/64/73-ITA.II) dated 3rd October, 1977, it is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of section 35 of the Income-tax Act, 1961. This notification is effective from 1st April, 1977.

INSTITUTION

XAVIER LABOUR RELATIONS INSTITUTE, JAMSHEDPUR.

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/ Investigation, Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A.Estate, I.P.Estate, New Delhi, with reference to his D.O.NO.F.6-2/74-A dated 17th November, 1976.
5. The Secretary, Xavier Labour Relations Institute, P.Box No.47, Jamshedpur with reference to his letter dated 15th July, 1976.
6. The Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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(S.C. PRASAD)

HEAD OFFICE

DIRECTORATE OF INSPECTION (RS&P).

NO.CC/IT(A, II)/1691/446/RSP/77.

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12/5/77

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
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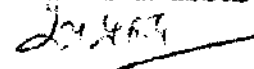
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